

**Central Administrative Tribunal
Principal Bench, New Delhi.**

OA-2569/2014

New Delhi this the 17th day of January, 2017

**Hon'ble Sh. Shekhar Agarwal, Member (A)
Hon'ble Sh.Raj Vir Sharma, Member (J)**

1. Shri Hari Prasad Meena,
S/o Shri Kishori Lal Meena,
Sr. Section Engineer (Works),
Under Chief Administrative Officer (Construction)
Northern Railway,
Kashmere Gate,
Delhi.
2. D.S. Rawat,
Sr. Section Engineer (Works)
Northern Railway, MB Division.
3. S.S. Rawat,
Sr. Section Engineer (Works)
Northern Railway, MB Division
4. S.S.Tomar,
Sr. Section Engineer (Works)
Northern Railway, (Construction)
Delhi.
5. R.R. Meena,
Sr. Section Engineer (P.Way)
Northern Railway, Delhi.
6. R.P. Meena
Sr. Section Engineer (P.Way)
Northern Railway, Delhi.
7. K.L. Meena,
Sr. Section Engineer (P.Way)
Northern Railway, (Construction)
Delhi. ... Applicants

(By Advocate : None)

Versus

Union of India

1. The Secretary,
Railway Board
Ministry of Railways,
Rail Bhawan,
New Delhi.
2. The General Manager,

Northern Railway,
Baroda House,
New Delhi.

3. The Chief Administrative Officer (Constrn.),
Northern Railway,
Kashmere Gate,
Delhi.
4. The Divisional Railway Manager,
Northern Railway
State Entry Road,
New Delhi. ... Respondents
(By Advocate : Mr. Shailender Tiwari)

ORDER (ORAL)

Mr. Shekhar Agarwal, Member (A)

None for the applicants. Even on the last date there was no appearance on their behalf. It, therefore, appears that the applicants are no longer interested in pursuing this OA.

2. Accordingly, the same is dismissed for default of appearance and non prosecution.

(Raj Vir Sharma)
Member (J)

(Shekhar Agarwal)
Member (A)

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